

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Corporate Power Limited Date of Commencement of Liquidation: 08-10-2021; List of Stakeholders as on Date: 19-03-2024; Name of IP: Mr. Pankaj Dhanuka; Process Number: 1; Last 5 digit of registration number: 11911

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date				252187994				NA
3	Secured financial creditors	6	153261884113	6	145715577809		7546306303		Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	131	296629187	78	112083084		184546103		Annexure 6
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	37	8047788322	3	96649395	83911743	143011781	7724215403	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		174	161606301622	87	146176498282	83911743	7873864187	7724215403	